

**OFFICE OF THE DISTRICT JUDGE OF SOUTH 24-PARGANAS.**

No. 136 ( 110 ) - E/HCL Dated-Alipore, the 7<sup>th</sup> Jan, 2021.

Copy forwarded for information & necessary action to :-

The Additional District Judge / Additional District Judge & Judge, Spl. Court (E.C. Act) / Special Judge, Commercial Court/Special Judge, CBI Court / The Additional District Judge - Fast Track Court / Registrar / Secretary, D.L.S.A. / Civil Judge, (Sr. Divn.) / Judge, Small Causes Court / Chief Judicial Magistrate / Additional Chief Judicial Magistrate / Civil Judge, (Jr.Divn.) / Principle Magistrate, J.J.B/, Judicial Magistrate  
----- Court.

Alipore / Sealdah / Baruipur / Diamond Harbour / Kakdwip.

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3A  
District Judge  
South 24 Parganas



H.C/sep

BY MAIL

2021

THE HIGH COURT AT CALCUTTA  
APPELLATE SIDE

No. 137 -A

Dated, Calcutta, the 7<sup>th</sup> January, 2021

From : Sri Bibhas Ranjan De  
Registrar (Judicial Service),  
High Court, Appellate Side,  
Calcutta.

To: (1) All the District & Sessions Judges of West Bengal,  
(2) The Chief Judge, City Civil Court, Calcutta,  
(3) The Chief Judge, City Sessions Court, Calcutta,  
(4) The District & Sessions Judge, A&N Island, Port Blair.

Sub : Regarding submission of Leave Application.

Sir/Madam,

I am hereby directed to circulate the following observation of The Hon'ble Judge-in-Charge, A.D. regarding availing of leave

"..... in future, no application for leave shall be entertained if received after the period is over."

The above order shall take effect immediately as per the direction of The Hon'ble Judge-in-charge A.D.

This is for your information and immediate compliance.

Yours faithfully,

Registrar (Judicial Service)

seen &  
circulate.  
upload on  
official website.  
2/f  
07/01/2021